

**Government of Jammu and Kashmir
School Education Department
Civil Secretariat, Jammu / Srinagar.**

NOTIFICATION

Jammu, the 24th of March, 2023.

S.O.- 161 Whereas, the use of Aadhaar as an identity document for delivery of services or benefits or subsidies simplifies the Government delivery processes, brings in transparency and efficiency, and enables beneficiaries to get their entitlements directly in a convenient and seamless manner by obviating the need to produce multiple documents to prove one's identity; and

And whereas, the School Education Department is administering the Jammu & Kashmir "**Beti Anmol**" Scheme to provide stipend to the BPL Girl students which is being implemented through the Director School Education Jammu/ Kashmir and under the Scheme, Stipend @Rs. 5000/- per annum per Girl Student is given to the Below Poverty Line (BPL) Girl students of J&K UT on passing 10th Standard Board Examinations at the time of the getting Admission in 11th standard by respective Director School Education Jammu/ Kashmir as per the extant scheme guidelines and

And whereas, under the Scheme, "**Beti Anmol**" of UT of J&K, meant for increasing literacy rate of BPL Girl Students and is given to the (BPL) Girl students of J&K UT on passing 10th Standard Board Examinations at the time of the getting Admission in 11th standard by respective Director School Education Jammu/ Kashmir as per the extant scheme guidelines;

Whereas, the aforesaid Scheme involves recurring expenditure incurred from the Consolidated Fund of Union Territory of Jammu & Kashmir;

Now, therefore, in pursuance of section 7 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (18 of 2016) (*hereinafter referred to as the said Act*), the Government of Jammu & Kashmir hereby notifies the following, namely:-

1. (1) A student eligible for receiving the benefits desirous under the Scheme shall hereby be required to furnish proof of possession of the Aadhaar number or undergo Aadhaar authentication.
- (2) Any eligible student desirous of availing the benefit under the Scheme, who does not possess the Aadhaar number or, has not yet enrolled for Aadhaar, shall be required to make application for Aadhaar enrolment subject to the consent of his parents or guardians, before registering for the Scheme provided that he is entitled to obtain Aadhaar as per section 3 of the said Act and such eligible student shall visit any Aadhaar enrolment centre (list available at the Unique Identification Authority of India (UIDAI) website www.uidai.gov.in) to get enrolled for Aadhaar.
- (3) As per regulation 12 of the Aadhaar (Enrolment and Update) Regulations, 2016, the Administrative Department School Education Jammu and Kashmir, is required to offer Aadhaar enrolment facilities for the beneficiaries who are not yet enrolled for Aadhaar and in case there is no Aadhaar enrolment centre located in the respective Block or Tehsil, the respective Director School Education Jammu/ Kashmir Administrative, shall provide Aadhaar enrolment facilities at convenient locations in coordination with the existing Registrars of UIDAI or by becoming a UIDAI Registrar themselves:

Provided that till the time Aadhaar is assigned to the Student, the benefit under the Scheme shall be given to such student subject to production of the following documents, namely:-

- (a) if the student has been enrolled (with biometrics collection), his Aadhaar Enrolment Identification slip, or of bio-metric update identification slip; and

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- (b) any one of the following documents, namely:-
- (i) Birth Certificate; or Record of birth issued by the appropriate authority; or
 - (ii) School identity card, duly signed by the Principal of the school, containing parents' names; and
- (c) any one of the following documents as proof of relationship of the beneficiary with the parent or legal guardian as per the extant Scheme guidelines, namely:-
- (i) Birth Certificate; or Record of birth issued by the appropriate authority; or
 - (ii) Ration Card; or
 - (iii) Ex-Servicemen Contributory Health Scheme (ECHS) Card; or Employees' State Insurance Corporation (ESIC) Card; or Central Government Health Scheme (CGHS) Card; or
 - (iv) Pension Card; or
 - (v) Army Canteen Card; or
 - (vi) any Government Family Entitlement Card; or
 - (vii) any other document as specified by the Department:

Provided further that the above documents shall be checked by an officer specifically designated by the respective Director School Education Jammu/ Kashmir for that purpose.

2. In order to provide benefits to the beneficiaries under the Scheme conveniently, the respective Director School Education Jammu/ Kashmir shall make all the required arrangements to ensure that wide publicity through media shall be given to the beneficiaries to make them aware of the said requirement.

3. In all cases, where Aadhaar authentication fails due to poor biometrics of the beneficiaries or due to any other reason, the following remedial mechanisms shall be adopted, namely:-

- (a) in case of poor fingerprint quality, iris scan or face authentication facility shall be adopted for authentication, thereby the respective Director School Education Jammu/ Kashmir, shall make provisions for iris scanners or face authentication along with finger-print authentication for delivery of benefits in seamless manner;
- (b) in case the biometric authentication through fingerprints or iris scan or face authentication is not successful, wherever feasible and admissible authentication by Aadhaar One Time Password or Time-based One-Time Password with limited time validity, as the case may be, shall be offered;
- (c) in all other cases where biometric or Aadhaar One Time Password or Time-based One-Time Password authentication is not possible, benefits under the scheme may be given on the basis of physical Aadhaar letter whose authenticity can be verified through the Quick Response code printed on the Aadhaar letter and the necessary arrangement of Quick Response code reader shall be provided at the convenient locations by the Administrative Department of School Education, Jammu & Kashmir through its implementing Agency.

4. Notwithstanding anything contained herein above, no eligible student shall be denied benefit under the Scheme in case of failure to establish his identity by undergoing authentication, or furnishing proof of possession of Aadhaar number, or in the case of a eligible student to whom no Aadhaar number has been assigned, producing an application for enrolment. The benefit shall be given to him by verifying his identity on the basis of other documents as mentioned in clauses (b) and (c) of the proviso of sub-paragraph (3) of paragraph 1, and where benefit is given on the basis of such other documents, a separate register shall be maintained to record the same, which shall be reviewed and audited periodically by the Administrative Department of School Education, Jammu & Kashmir through its Implementing Agency.

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5.This notification shall come into effect from the date of its publication in the Official Gazette.

By order of the Government of Jammu and Kashmir.


Sd/-
Alok Kumar (IRS)
Principal Secretary to Government,
School Education Department.

No: Edu-AccttOGEN/164/2022-01

Dated:24/03/2023

Copy to the:

1. Secretary, Ministry of School Education Department, Government of India, New Delhi.
2. All Principal Secretaries to Government.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. All Commissioner/ Secretaries to the Government.
6. All Deputy Commissioners.
7. Director School Education Jammu/Kashmir.
8. Deputy Director General, UIDAI, Regional Office, Chandigarh.
9. SIO, NIC, J&K.
10. Pvt. Secretary to Chief Secretary, J&K.
11. Pvt. Secretary to Financial Commissioner to Government, Finance Department.
12. Pvt. Secretary to Principal Secretary to Government, School Education Department.
13. In-charge Website, School Education Department, Civil Secretariat, J&K.


(Masood Ahmad Wani)
Deputy Secretary to Government,
School Education Department.

